Annexure - 3

Name of the corporate debtor: Dass & Co Road Contractors Pvt Ltd Date of commencement of CIRP: 19-02-2020; List of creditors as on: 28-05-2021
List of secured financial creditors (other than financial creditors belonging to any class of creditors)
Expressed in ₹:

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted		Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	HDFC Bank Ltd	L65920MH1994PLC080618	18-03-2020 and revised on 18-05-2021	Total amount of claim Rs. 12,20,27,611/- Term Loan- Rs. 5,48,52,263/- + Uninvoiced guarantee as on 18.5.2021 being the CIRP commencement date- Rs.6,45,30,844/ and the guarantees invoked after CIRP commencement is Rs. 1,26,44,504/-	Amount of claim admitted is Rs. 12,20,27,611/- As per the bank statements as on 19.2.2020 the amount of term loan due is Rs. 5,35,17,077/- and the guarantees invoked after CIRP commencement is Rs. 2,26,44,504/- Construction equipment loan is Rs. 53,35,186/- Uninvoiced guarantee as on 18.5.2021- Rs.6,45,30,844/-	Financial	1) Fixed Deposits / Cash Deposits of the Company aggregating Rs.4.15 Lacs. (dated 30.9.18) 2) Exclusive charge on ONE EQUIPMENT way of hypothecation namely - CASE 770 EX LOADER (YEAR OF MANUFACTURE 2019) (dated 27.6.19) 3) OFFICE BUILDING OF THE UNIT at DELULIBARIA 1, 11 PS BISHNUPUR WITH IN PATHARBERIA of 95.00 sq ft (dated 12.3.19), However it is to be noted that the land which was owned by the Company, as shown in the Balance Sheet as on 31. 3. 18 has subsequently been transferred in favour of both the Promoters/ Directors on 14.9. 2018. 4) The RP doesnot confirm the status or existence of the secured assets.	Total amount of guarantees Rs. 8,71,74,348/- out of which invoked after CIRP commencement is Rs. 1,26,44,504/- and uninvoked amount is Rs. 6,45,30,844/-	No	Rs 14%	Uninvoked bank guarantee of Rs. 6,45,30,844/-	0	0		0	1) The security interest as per Form CHG-1 includes 2 items as below, not included in the revised claim - 1) Fixed Deposits / Cash Deposits of the Company aggregating Rs.4.15 Lacs. (dated 30.9.18) 2) Exclusive charge on ONE EQUIPMENT way of hypothecation namely - CASE 770 EX LOADER (YEAR OF MANUFACTURE 2019) (dated 27.6.19) 3) FD of Rs. 90 lakhs was encashed by HDFC Bank after CIRP commencement and IA 827/2021 has been filed by RP for HDFC bank to return it back to the Company, matter still subjudice.
2	Indusind Bank Ltd	L65191PN1994PLC076303	02-03-2020 and revised on 29-03-2020	43,04,220.18	43,04,220.18	Financial	1) Machine- ASPHALT BATCH TYPE PORTABLE PLANT ANP 2100 200TPH	0	No	3.41%	0	0	0		0	No charge is found registered with ROC However, the bank has mentioned in Form C that the security is in the form of hypothecation of the vehicle for which loan was given.
		Total		12,63,31,831.18	12,63,31,831.18											